

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

Dated: Allahabad, the 31st day of July, 2001.

Coram: Hon'ble Mr. S. Dayal, AM

Hon'ble Mr. S.K.I. Naqvi, J.M.

CONTEMPT APPLICATION No. 113 OF 2001

IN
ORIGINAL APPLICATION NO. 494 OF 2001

Hadi Hasan,
s/o Sri Mehndi Hasan,
r/o C-305, G.T.B. Nagar (Kareli),
District Allahabad.
By Advocate: Sri M.A. Siddiqui. . . . Applicant

Versus

1. Dr. M.S. Verma,
Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office Sec. 'J' Aliganj,
District Lucknow.

2. B.B. Tiwari,
Principal, Kendriya Vidyalaya,
New Cantt. District Allahabad.
By Advocate: Sri N.P. Singh

. Respondents

O_R_D_E_R

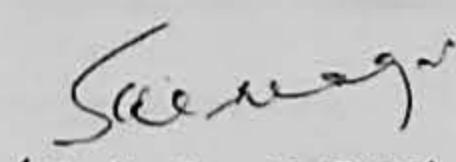
(By Hon'ble Mr. S. Dayal, AM)

This contempt petition was filed for
punishing the respondents for wilfully disobeying
order dated 30.4.2001, passed in the O.A.

2.

2. We have heard Sri M. A. Siddiqui for the applicant and Sri N. P. Singh for Respondents.

3. The counter affidavit filed by the Respondent No.1 stating that in compliance with the order dated 3.7.2001 the applicant submitted joining letter dated 18.7.2001, on which he was allowed to join and the impugned transfer order has been cancelled. The direction of the Tribunal, thus, stands complied. The contempt proceedings are dropped. Notices issued to the respondents are discharged.



(S.K.I. NAQVI)
MEMBER(J)



(S. DAYAL)
MEMBER(A)

Nath/